

Subject: **COUNTER COMMENTS- Consultation paper on Tariff related issues for Broadcasting and cable services**

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Date: 09/30/19 10:39 AM

From: Samir Kumar Hore <samirkumarhore@rediffmail.com>

Dear sir,

We submit our counter views briefly as under:

Individual viewers had expressed issued mainly on Network Capacity fees, GST and not much resentment could be seen for bouquet services offering and mostly there is no encouragement of limiting discount to 15%, except for the service providers segment.

The issue regarding GST needs serious review and they may be given at a lower tax bracket and also GST should not be imposed government channels.

Network Capacity fees needs to be rationalised and the pricing of individual a-la-carte basis channels needs transparency in terms of how the rates are being derived like a channel asking for Rs 19 per month appears to have no basis prima facie.

I feel that the mechanism of penalty we had suggested in our comments section will be effective, if implemented duly, it may be considered.

Hope sincerely that our views will be appreciated and got implemented.

Thanking You.

Samir Kumar Hore and Rita Hore
Kolkata